

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. (IB)-35(ND)/2017
C. A. NO.

CORAM:

PRESENT: SH. S.K. MOHAPATRA
HON'BLE MEMBER (T)


SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.04.2017

NAME OF THE COMPANY: M/s. Helpline Hospitality Pvt.Ltd.

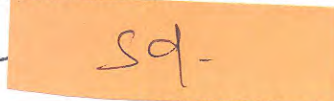
SECTION OF THE COMPANIES ACT: U/s 9 of Insolvency and Bankruptcy Code,2016

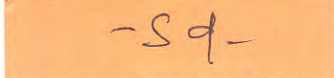
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
--------------	-------------	--------------------	-----------------------	------------------

9.	Adv. SRIRAM P. & Adv. M.S. VISHNU SANKAR		Counsel for the Corporate Operational Creditors	
----	---	--	---	---

Order

Renotify this case for further consideration on 24th April 2017.

-  -
[S.K. MOHAPATRA]
MEMBER [T]

-  -
[INA MALHOTRA]
MEMBER [J]